

Bill Summary

The Telangana Laws (Change of Acronyms) Bill, 2024

- The Telangana Laws (Change of Acronyms) Bill, 2024 was introduced in the Telangana Legislative Assembly on July 31, 2024. It replaces the acronym 'TS' (Telangana State) in all state Laws with the acronym 'TG' (Telangana).

The term "Telangana State" under these Laws will be referred to as "Telangana." These changes will also apply to Rules, Regulations, and notifications issued under these Laws.

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